(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13015/05/2020-US.II Government of India Ministry of Law & Justice Department of Justice (Appointments Division)

> Jaisalmer House, 26, Man Singh Road, New Delhi - 110 011.

Dated: 31st May, 2022.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint (i) Smt. Shampa Dutt (Paul), to be an Additional Judge of the Calcutta High Court for a period of two years with effect from the date she assumes charge of her office and (ii) Shri Siddhartha Roy Chowdhury, to be an Additional Judge of the Calcutta High Court, with effect from the date he assumes charge of his office, till 27.12.2023.

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tele: 2338 3037

To

The Manager, Government of India Press, Minto Road, New Delhi.

Dated: 31.05.2022.

Copy to:-

- 1 (i) Smt. Shampa Dutt (Paul), and (ii) Shri Siddhartha Roy Chowdhury, Judicial Officers, c/o the Registrar General, Calcutta High Court, Kolkata.
- 2 The Secretary to Governor, West Bengal, Kolkata.
- 3 The Secretary to Chief Minister, West Bengal, Kolkata.
- 4 The Secretary to the Chief Justice, Calcutta High Court, Kolkata.
- 5 The Chief Secretary, Govt. of West Bengal, Kolkata.
- 6 The Registrar General, Calcutta High Court, Kolkata.
- 7 The Accountant General, West Bengal, Kolkata.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to MLJ/PS to MOS (L&J)/PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Asun Aggarwal)

Section Officer (Appointments)

Tele: 2338 3037